

GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS

**LOK SABHA**

**UNSTARRED QUESTION NO. 1489**  
ANSWERED ON 10.02.2022

**PERCENTAGE OF POPULATION AS MINORITIES**

1489. SHRIMATI GOMATI SAI:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government would declare certain percentage of standard population to be recognised as minorities in Chhattisgarh in the country; and
- (b) the details of the population of Sikh/Christian/ Jain/Buddhist and Muslim minority in the country including Chhattisgarh?

**ANSWER**

THE MINISTER OF MINORITY AFFAIRS  
(SHRI MUKHTAR ABBAS NAQVI)

- (a) Government notifies the minorities as per Section 2(c) of the National Commission for Minorities Act, 1992, and the Central Government has so far notified six communities as minority communities namely Christians, Sikhs, Muslims, Buddhists, Parsis and Jains.
- (b) The term “Minority” is not used in Census. However, data on all religions as reported by the people of India are collected in each Census. The last Census was conducted in 2011 and the Population of Sikh, Christian, Jain, Buddhist and Muslim of India (including Chhattisgarh) as per Census 2011 is given below:

Sikh	Christian	Jain	Buddhist	Muslim
20,833,116	27,819,588	4,451,753	8,442,972	172,245,158

The Census data is also available online at [www.censusindia.gov.in](http://www.censusindia.gov.in) and the specific data can be accessed from the link [https://censusindia.gov.in/2011census/Religion\\_PCA.html](https://censusindia.gov.in/2011census/Religion_PCA.html).

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